

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)**

NOTICE

It is notified for the information of all the concerned that as intimated by the **Worthy Registrar General vide his Communication No.59888-89/RG Dated 22.03.2019** that his lordship **Hon'ble Mr.Justice Rajesh Bindal** will be on casual absence during the week commencing **25th March 2019**, in pursuance whereof, following changes have been made in the Roster issued for the week commencing 25.03.2019.

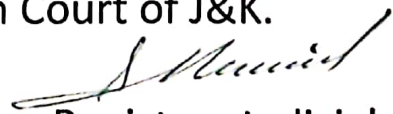
The Division Bench will now comprise their lordships **Hon'ble Mr. Justice Dhiraj Singh Thakur & Hon'ble Mr. Justice Tashi Rabstan** from **25.03.2019 to 29.03.2019** and will hold the Court in the **1st half of the days**.

Further the cases listed in the **Single Bench of his lordship Hon'ble Mr.Justice Rajesh Bindal**, will now be taken up by the Single Bench of his lordship **Hon'ble Mr.Justice Dhiraj Singh Thakur** in the **2nd half of the days**.

Srinagar
22.03.2019

Sd/-
Registrar Judicial.

- Copy to:-
- 1.Bench Secretary to his lordship Hon'ble Mr.Justice Dhiraj Singh Thakur for information.
 - 2.Bench Secretary to his lordship Hon'ble Mr.Justice Tashi Rabstan for information.
 - 3.Officer Incharge NIC Sgr for uploading the notice on the official website of High Court of J&K.


Registrar Judicial.